

2

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

APPLICATION NUMBER :
PETITION NUMBER : TCP/219/2016
NAME OF THE PETITIONER(S) : Palanisamy & 10 others
NAME OF THE RESPONDENT(S) : M/s S.V.T. Spinning Mills Private Limited & 5 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
-------	--------------------------------	-------------	------------------------

K. Grewtham Kumar
Athiban Vijay A.K

Counsel for P₁-11

A. Hickey

UMA DEVI

For M/s. K. RAMASAMY

Counsel for Respondents

D. Nd.

ORDER

Shri V K Athiban Vijay, representing counsel for petitioners present. Ms Uma Devi, proxy counsel representing counsel for respondents present. Counsel for petitioner filed additional documents by serving a copy of the same to the other side. Counsel for respondents are directed to file objections, if any, before the next date of hearing, by serving copy of the same to the other side in advance. The matter is posted for final hearing. Put up on **14.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)